

(ख) इन पुरस्कारों के नाम, स्रोत और मूल्य क्या हैं ;

(ग) क्या कुछ लोगों ने इन पुरस्कारों की राशि का राजनैतिक गतिविधि के लिए उपयोग किया है और ऐसा करके वे हमारे राजनैतिक जीवन पर विदेशी प्रभाव लाये हैं ; और

(घ) यदि हां, तो इस सम्बन्ध में सरकार की क्या प्रतिक्रिया है ?

†[AWARDS OR REWARDS RECEIVED BY
INDIAN NATIONALS FROM
FOREIGN COUNTRIES

*392. SHRI N. K. SHEJWALKAR :
SHRI PITAMBER DAS :
SHRI SUNDAR SINGH
BHANDARI :
SHRI PREM MANOHAR :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the names, occupations and addresses of the Indian nationals who have received awards or rewards from foreign countries during the last five years ;

(b) the name, source and value of each such reward :

(c) whether the amount of these rewards has been utilised by some persons for political activity and they have thus brought to bear foreign influence upon our political life ; and

(d) if so, what is the reaction of Government thereto ?]

वैदेशिक-कार्य मंत्रालय में उपमंत्री (श्री सुरेन्द्रपाल सिंह) : (क) और (ख) सदन की मेज़ पर एक विवरण रख दिया गया है जिसमें 1966, 1967 और 1968 के दौरान भारतीय राष्ट्रियों को प्राप्त विदेशी पुरस्कारों का यथा सुलभ व्यौरा दिया गया है । [देखिये परिशिष्ट LXX, अनुपत्र संख्या 61] 1964 और 1965 के बारे में सूचना इकट्ठी की जा रही है ।

(ग) इस प्रकार के धन के इस्तेमाल के तरीके पर निगाह अथवा नियंत्रण रखना आमतौर से सम्भव नहीं होता क्योंकि जब पुरस्कार विजेता इसे प्राप्त कर लेता है तो यह उसकी सम्पत्ति हो जाती है ।

(घ) प्रश्न नहीं उठता ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b) A statement showing such details as are available of foreign awards received by Indian nationals for the period 1966, 1967 and 1968 is placed on the Table of the House. [See Appendix LXX, Annexure No. 61] Information in respect of 1964 and 1965 is being collected.

(c) It is not generally possible to watch or control the manner of use of such funds because on receipt these become the property of the awardee.

(d) Does not arise.]

MEDICAL FACILITIES TO DEPENDENTS OF
EMPLOYEES IN DEFENCE SERVICES

*393. SHRI ABID ALI : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that the dependents of employees in the Defence Services are not given medical facilities at Government cost as is allowed to the employees of Government in other Departments; and

(b) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA) : (a) No, Sir.

(b) Does not arise.

ASSESSMENT OF SOUTH AFRICAN NATIONALIST
LEADERS ABOUT ARMED STRUGGLE

*394. SHRI KRISHAN KANT : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Government of India are aware of the assessment of Southern African nationalist leaders belonging to the countries of South Africa, South-West Africa, Rhodesia, Angola and Mozambique that armed struggle is the only form of struggle possible for the liberation of the people there; and